

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-104

TP (Co. Act.)-11(PB)/2022 Old CP No. 449/2016
New IA-(Co.Act)-206/2024

IN THE MATTER OF:

Nitya Kukreja

....Applicant

Vs.

ABW Infrastructure Ltd.

.....Respondent

SECTION

U/s 433 (e) & 434 and 439(1) (d)

Order delivered on 06.06.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Sarad Kumar Sunny, Adv. Keshav Mann in New
IA-(Co.Act)-206/2024

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

New IA-(Co.Act)-206/2024:-

List this application on **01.07.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)